

washed away. Similarly the South Sal-mara region also is in danger of being extinguished. Therefore, I request the Government, through you, that relief and rehabilitation operations should be properly and adequately done.

I also request the Government to come forward with long term projects and plans to prevent flood and further erosion in Assam so that the people and economy of the region could be saved.

[Translation]

SHRI RABI RAY (Kendrapada) : Mr. Speaker, Sir, through you I would like to draw the attention of the House towards a very serious and sensational news item published in an important daily. This is a very serious thing.

[English]

It says : "Plot against leaders comes to light". "A massive plot to wipe out the entire national leadership including Mr. Rajiv Gandhi and Mr. V. P. Singh and a galaxy of front-ranking Chief Ministers and prominent party leaders was aborted during the National Integration Council meeting in September last year details of which have now come to light, according to some official sources."

The mind-boggling plan, if successful would have wiped out the cream of the country's leadership, including the then Prime Minister, Mr. V. P. Singh, the former Prime Minister and the AICC President, Mr. Rajiv Gandhi, top CPM leaders including the West Bengal Chief Minister, Mr. Jyoti Basu, leaders of the National Front including the Janata Dal and its constituents, the then Tamil Nadu Chief Minister, Shri M. Karunanidhi and the AIADMK supreme, Miss Jayalalitha, among others."

[Translation]

Mr. Speaker, Sir, the news-item published in an important Daily is a matter of great concern. I would like to point out that the Tamil Nadu Government came to know all about this in the month of September as this news has been reported by P.T.I. from Tamil Nadu. This matter 2602 LSS/91—11

should have been brought to the knowledge of Union Home Ministry by the State Government and it should have been vigilant. If the Central Government had knowledge of this plot in September, Rajiv Gandhi's life could have been saved. I would like to request the hon. Minister, Shri Arjun Singh is sitting here, to bring out a white paper on it and take the House into confidence. Shri Arjun Singh should say something on this serious issue.

[English]

SHRI RAM NAIK (Bombay-North) : Sir, this is a serious issue.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : Sir, I share the anxiety of the hon. Member and I will draw the attention of the honourable Home Minister to what has been said.

[Translation]

SHRI HARIN PATHAK (Ahmedabad) : Mr. Speaker, Sir, on the front page of a leading newspaper, dated 15th July, a news item has appeared about a scandal involving crores of rupees in respect of supply of sub-standard medicines to the families of our defence forces.

[English]

MR. SPEAKER : Please be brief. You should not depend on what has been said in the newspaper only but you should be able to say that there is a situation like this.

[Translation]

SHRI HARIN PATHAK : Therefore, I demand a thorough inquiry into it. The file and circular number have been mentioned in the report. Some drug companies in connivance with some officers of the Department have established their monopoly and compelled the concerned Departments to purchase medicines of more than Rs. 120 crores by getting their tenders of even higher rates approved. With the help of the officers of the D.G.S. and D. and